

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
VAG EXPORTS PRIVATE LIMITED

1. Name of corporate person	VAG EXPORTS PRIVATE LIMITED
2. Date of incorporation of corporate person	March 3, 1993
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U01711KA1993PTC014064
5. Address of the registered office and principal office (if any) of corporate person	NO. 222/14, Gokaldas Chambers, 3rd Floor, 5th Main Road, Sadashivanagar, Bellary Road, Bangalore 560080
6. Liquidation commencement date of corporate person	November 10, 2022
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka ,Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	December 10, 2022

Notice is hereby given that VAG EXPORTS PRIVATE LIMITED has commenced voluntary liquidation on November 10, 2022.

The stakeholders of VAG EXPORTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before December 10, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: November 14, 2022
Place: Bangalore


Vinod Sunder Raman
Liquidator of VAG EXPORTS PRIVATE LIMITED
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

